

THE HIGH COURT OF KERALA

A7- 127 / 2020

0026998

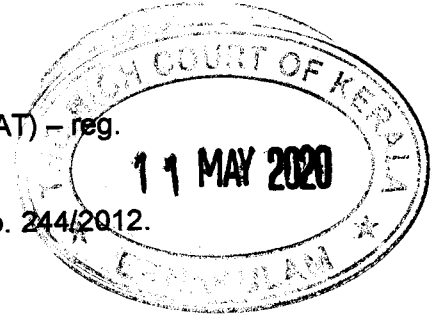
Kochi - 682 031
Date : 06.05.2020

NOTICE

Sub:- Marking of Exhibits in O.P. (KAT) and O.P. (CAT) – reg.

Ref:- 1) OM. A7- 49/2019 dated 22.05.2019

2) Order dated 23.01.2012 in O.P. (CAT) No. 244/2012.



It has been brought to the notice of the Registry that, marking of exhibits and annexures in the Original Applications in OP(CAT) and OP(KAT) as per the directions issued vide reference cited (1) is causing much difficulty and confusion to the stakeholders and it has been proposed to adopt the procedure mentioned in reference cited (2), which was followed prior to the implementation of the above direction, for marking of exhibits and annexures in OP(CAT) and OP(KAT).

As per reference cited (2), if Exhibit.P1 is the copy of the original application that has different annexures, all those annexures shall be shown in the index immediately after listing of Exhibit.P1, and shall be numbered accordingly as Annexures with numbers, as in the Original Application.

Considering the matter in detail, the Honourable the Chief Justice has ordered to adopt the procedure mentioned in reference (2).

Accordingly, it is informed that, the Registry will henceforth receive only those OP(CAT) and OP(KAT) files which are filed in compliance with the directions issued vide reference cited (2).

(By Order)


K. Haripal
Registrar General

To

The Advocate General, Ernakulam (with C/L).
The Assistant Solicitor General of India, High Court (with C/L).
The Secretary, Kerala High Court Advocates' Association, Ernakulam
(with C/L).
The General Secretary, Kerala High Court Senior Advocates' Association,
Ernakulam.
The Secretary, Kerala High Court Advocate Clerks' Association,
Ernakulam (with C/L).

P.T.O

Copy To:-

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- The Deputy Registrars, High Court.
- The Private Secretary to the Chief Justice, High Court.
- The Assistant Registrars and the Chief Librarian, High Court.
- The Court Officers' Sections, High Court.
- The Filing Section, High Court.
- The IT Section, High Court - (for publishing in the High Court Website)**
- The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.
- The Admn. Records Section, High Court.
- The Notice Board, High Court.
- The File/Stock File.